

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 192 OF 2018&
IA NO. 610 OF 2019**

Dated: 26th September, 2019

In the matter of:

The Tata Power Company Ltd. (Distribution)

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.12.2019.**

Court Master/PS

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